

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
145(ND)/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & ors. ...

Applicant/Petitioner

Vs

M/s. DLF SBPL Developers Pvt. Ltd. & Ors. ...

Respondent

Order under Section 397/398.

Order delivered on 22.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Mr. Drhuv Dewan, Mr. Anupm Prakash,
Mr. Nakul Gandhi, Mr. Utkarsh Maria, Advs. for R1.

ORDER

List the matter for final hearing on 25.03.2021 & 26.03.2021.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)